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**Title: Introduction of the Payment of Bonus (Amendment) Bill, 2015.**

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): I beg to move for leave to introduce a Bill further to amend the Payment of Bonus Act, 1965.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Bonus Act, 1965."

*The motion was adopted.*

SHRI BANDARU DATTATREYA: I introduce [the](#) Bill.

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**12.08 hours**